

Central Administrative Tribunal, Principal Bench

O.A. No. 2366 of 1999

New Delhi this the 22nd day of November, 1999

Hon'ble Shri Kuldip Singh, Member (J)

(3)

Ex. Sub-Inspector Tariq Ali Khan

No. D-3264

S/o Shri Tareeq Ahmed Khan, aged 44 years,  
R/o 7-J, Police Colony, Model Town,  
Delhi.

Applicant

By Advocate Shri Shanker Raju.

Versus

1. Union of India,  
Through Its Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. Dy. Commissioner of Police,  
Head Quarters,  
Police Head Quarters,  
I.P. Estate,  
M.S.O. Building, New Delhi. . . Respondents

Shri Ranvir Singh, departmental representative on behalf of  
the respondents.

ORDER (ORAL)

It is stated that the department has given relief  
to the applicant and the applicant's counsel is satisfied.  
The O.A. is dismissed as satisfied.

  
(Kuldip Singh)  
Member (A)

Rakesh